

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 12<sup>th</sup> November, 2024

It is for the information of all concerned that Hon'ble Mr. Justice Anoop Kumar Mendiratta, Judge, Delhi High Court and Presiding Officer of the Unlawful Activities (Prevention) Tribunal (in the matter of Sikhs for Justice [SFJ], for the purpose of adjudicating whether or not there is sufficient cause for declaring this organization as an unlawful Association) will conduct hearing at the Court room adjacent to the Court No. 1 of the Old Block of the Gauhati High Court, Guwahati on 20-11-2024 and 21-11-2024.

By Order,

*Sd/- Nayan Shankar Baruah*

**REGISTRAR (ADMINISTRATION)**

**Memo No.HC.V-60/2021/ 940 /Estt. Dated 12-11-2024**

Copy for information and necessary action to:

1. The Registrar (Vigilance/Judl. & IT/Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. Mr. Jitendra Pratap Singh, Delhi Higher Judicial Service, Registrar, SFJ.
5. The Joint Registrar....., Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
7. The Deputy Registrar....., Gauhati High Court, Guwahati. The In-charge of Stenographers shall allot adequate numbers of Stenographers to Hon'ble Mr. Justice Anoop Kumar Mendiratta to ensure smooth above proceedings on the abovementioned dates.
8. The Deputy Registrar (Protocol), Delhi High Court, Sher Shah Road, New Delhi-110003.
9. The Assistant Registrar....., Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
13. The Senior Systems Officer, Gauhati High Court, Guwahati, with a direction to arrange video conferencing facilities for conducting the hearing at the abovementioned venue on the respective dates.
14. The Administrative Officer (Judicial), ....., Gauhati High Court, Guwahati.
15. The Court Officer-I/II, Gauhati High Court, Guwahati, with a direction to arrange the Court room adjacent to the Court No. 1 of the Old Block of the Gauhati High Court, Guwahati for holding of Court as well as allot sufficient Grade-IV staff and Usher for assistance of Hon'ble Mr. Justice Anoop Kumar Mendiratta during holding hearing on the abovementioned dates.
16. The In-charge of Vehicles, Gauhati High Court, Guwahati.
17. The C.A. to Registrar General, Gauhati High Court, Guwahati.
18. Order file.

**REGISTRAR (ADMINISTRATION)**

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